

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB) No.28/7/AMR/2019	Main Case	7 of IBC	Axis Bank Ltd Vs Sembmarine Kakinada Ltd
	IA(IBC)/50/2022	19(2)	Vedagiri Venkata Krishnamurthy (Liquidator) Vs. Krishna Kumar Nittal & 4 others (in the matter of M/s Sembmarine Kakinada Limited)
	IA(IBC)/51/2022	66(1)	Vedagiri Venkata Krishnamurthy (Liquidator) Vs. Krishna Kumar Nittal & 4 others (in the matter of M/s Sembmarine Kakinada Limited)
	IA(IBC)/6/2022	66(1)	Vedagiri Venkata Krishnamurthy (Liquidator) Vs. Krishna Kumar Nittal & 5 others (in the matter of M/s Sembmarine Kakinada Limited)
	IA(IBC)/21/2021	50	resolution professional Vs Kakinada Sea Port Ltd

ORDER

IA(IBC)/50/2022: Mr.Venkatarami Reddy, Counsel for R1 & R3 present. Ms.Jyothi Sing, Counsel for R4 present. Ms. Titikha Jain, PCS for the Applicant present.

At request of the counsel for R1 & R3 that the senior counsel is not in a position to appear today, list the matter on 21.02.2023.

IA(IBC)/51/2022, IA(IBC)/6/2022& IA(IBC)/21/2021:

List the IAs on 21.02.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN